

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

13

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/200/ (IB)/2017
NAME OF THE PETITIONER(S) : PIDILITE INDUSTRIES LTD
NAME OF THE RESPONDENT(S) : SARASWATHI UDYOG INDIA LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

A. N. N. N. N.

Counsel for
Petitioner

A. N. N. N.

V. Venkatasubramanian

Counsel for Respondent

A. N. N. N.

ORDER

Counsel representing both parties are present and stated that the matter is settled between the parties. They stated that an amount of Rs.1 lakh is to be paid by the respondent to the petitioner and prayed time for filing a joint memo of compromise. Time extended at request. Put up on 18.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)

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